## COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 200 OF 2015 & IA NO. 479 OF 2018 APPEAL NO. 201 OF 2015 & IA NO. 480 OF 2018

Dated: 20 <sup>th</sup> September, 2018							
Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member Hon'ble Mr. S. D. Dubey, Technical Member							
APPEAL NO. 200 OF 2015 & IA NO. 479 OF 2018							
In the matter of: North Karanpura Transmission Co. Ltd. Versus			Appellant(s)				
Central Electricity Regulatory Commission & Ors.			Respondent(s)				
Counsel for the Appellant(s) :	Mr. Buddy A. Ranganadhan Mr. Hasan Murtaza						
Counsel for the Respondent(s) :	Mr. Saurabh Mishra Mr. Abhishek Singh Mr. Aditya Mishra for R-1						
	Ms. Anushree Bardhan for R	-2					
	Ms. Rimali Batra Ms. Stuti Awasthi for R-4						
	Mr. Anand K. Ganesan Mr. Ashwin Ramanathan for	R-8					
	Mr. Aashish Anand Bernard Mr. Paramhans for R-10						
	Mr. Bipin Gupta Mr. Sunil Bansal for R-25 to I	R-27					
	Mr. Rajiv Srivastava Ms. Gargi Srivastava Ms. Garima Srivastava for R-	·31					

## APPEAL NO. 201 OF 2015 & IA NO. 480 OF 2018

In the matter of: Teacher-II Transmission Co. Ltd. Versus Central Electricity Regulatory Commission & Ors.				Appellant(s)
			••••	Respondent(s)
Counsel for the Appellant(s)	:	Mr. Buddy A. Ranganadhan Mr. Hasan Murtaza		
Counsel for the Respondent(s)	:	Mr. Saurabh Mishra Mr. Abhishek Singh Mr. Aditya Mishra for R-1 Ms. Anushree Bardhan for R	-2	
		Mr. S. Vallinavagam		

Mr. S. Vallinayagam Ms. Amali for R-4

## <u>ORDER</u>

Learned counsel appearing for the Appellant pray that some reasonable time may be granted to communicate to the proposed Respondent.

List these matters for hearing on <u>11-10-2018</u> to enable learned counsel for the Appellant to communicate to the proposed Respondent that they have been impleaded to prosecute this case.

(S. D. Dubey) Technical Member (Justice N. K. Patil) Judicial Member